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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	D. Jayalakshmi (Advocate) K&R & Co Company Secretaries Cp.,	for Respondents.	D. Jayalakshmi
	ANANT MERATHIA	Counsel for petitioners	Anantha

O R D E R

Counsel representing both the parties present. Counsel for petitioner stated that they are making efforts to arrive at a settlement in regard to the valuation of properties. He needs more time to contact the clients for the process. Time extended at request. Put up on 30.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)